

Guntas Brar

.....Applicant

Versus

State of Punjab

.....Respondent



Short reply by way of affidavit of District Magistrate, Faridkot on behalf of respondent.

I, the above named deponent, do hereby, solemnly affirm and declare as under:

Respectfully showeth;

1. That a complaint made by Sh. Guntas Brar, Advocate, Resident of Kotakpura Road, Faridkot against Sh. Sukhdev Singh S/o Sh. Sardool Singh & others, Sarpanch/ Gram Panchayat of village Naraingarh, Tehsil & Distt. Faridkot, for laying down pipelines for disposal of cattle and dairy waste which is being discharged in open area adjoining Kotkapura-Faridkot main road near a public school causing damage to environment.
2. That to verify the facts of the complaint, a committee headed by SDM, Faridkot and Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot and Officer from Department of Rural Development and Panchayats, Faridkot and Dr. Arshdeep Kaur, Veterinary Officer, Department of Animal husbandry, Faridkot as members visited the site on 24.04.2023.
3. That as per report of committee, it was observed that Sh. Sukhdev Singh s/o Sh. Sardool Singh, Sh. Jaswinder Singh s/o Sh. Sardool Singh, Sh. Lakhwinder Singh s/o Sh. Sardool Singh and Sh. Simarjit Singh s/o Sh. Sardool Singh, residents of village Naraingarh, Tehsil & Distt. Faridkot, are operating a small dairy farm in their own land about 3 kanals, bearing khasra no. 12, with 50-60 animals (buffalos). The wastewater generated from washing of animal, floor washing etc. in the dairy farm is being utilized in their own agricultural land in land about 10 kanals bearing khasra no. 12 adjoining to dairy farm through open channel. Sh. Lakhwinder Singh, owner of the dairy farm, informed that animal dung is used in

*Alia*

fields as manure and is regularly lifted by local farmers through their own trolleys.

4. That it was observed by the committee, no pipeline has been laid by the Gram Panchayat, village Naraingarh, Tehsil & Distt. Faridkot to Kotakpura-Faridkot main road for discharge of wastewater generated from dairy farm as claimed by the complainant and waste water is being discharged by owner of dairy farm in his own land through an open channel.
5. That earlier, Department of Rural Development and Panchayats, Faridkot had a proposal for laying pipeline for discharge of wastewater generated from the dairy farm. However, the proposal has been quashed by Gram Panchayat as well as Department of Rural Development and Panchayats, Faridkot (copy of resolution passed by Gram Panchayat is attached as **Annexure-A**).

It is, therefore, prayed that the application filed by the petitioner may kindly be disposed of the appropriate orders qua respondent in view of the submissions made herein above in the reply.

Deponent



Date:

Place:

*[Signature]*

(Dr. Ruhee Dugg, IAS)

District Magistrate,

Faridkot

On behalf of respondent

**Verification:**

Verified that the contents of para no. 1 to 5 of the affidavit are true and correct to my knowledge as derived from the official record. Para no. 6 is prayer. No part of the above reply by way of affidavit is false and nothing material has been kept concealed therein.

Deponent

*[Signature]*

(Dr. Ruhee Dugg, IAS)

District Magistrate,

Faridkot

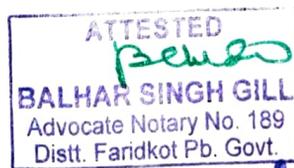
On behalf of respondent

Date:

Place:

The Documents entered in my Register on Notarial Sr. No. 830 on the date of Attestation

*[Signature]*  
Balhar Singh Gill,  
Notary Public Faridkot  
No. 189, Pb. Govt.





# ਸਰਪੰਚ ਗਰਾਮ ਪੰਚਾਇਤ

ਪਿੰਡ ਨਰੈਣਗੜ੍ਹ ਜ਼ਿਲ੍ਹਾ ਫ਼ਰੀਦਕੋਟ

ਪੱਤਰ ਨੰ: .....

ਮਿਤੀ 24/04/23

ਏ ਖੇਤਰ ਸਮੂਹੇ ਘਰ ਏ ਖੇਤਰ ਵਿਚ ਕਾ ਪਾਈਮ ਗਈਮ ਤੋਂ।  
 ਘਰ ਸਾਫ਼ ਪੰਚਲੋ ਤੋਂ ਅਤੇ ਗੜ੍ਹ ਦੇ ਸਰ ਕਾ ਤੋਂ ਪਾਈਮ ਕਾਈਰ  
 ਤੋਂ ਪਾਈ ਗਈ ਸਿਰ ਇਹ ਤੋਂ ਪਾਈ ਪਾਈ ਤੋਂ ਤਿਅਮ।  
 ਗਰਪੰਚ ਤੋਂ ਘਰ ਪੰਚਲੋ ਤੋਂ ਪਾਈਮ ਕਾਈਰ ਕਾ ਕੈਮ ਕੈਰ  
 ਕੋ ਇਹ ਤਿਅਮ ਤੋਂ। ਗਰਪੰਚ ਤੋਂ ਘਰ ਪਾਈਲੋ ਅਤੇ ਕੈਤਾ  
 ਪਾ ਕੇ ਏ ਕੈਮੋ ਰਿ ਕੈਤਾ ਪਾਈਮ ਕਾਈਰ ਅਤੇ ਤੋਂ ਪਾਈ  
 ਗਈ। ਪਾਈਮ ਕਾਈਰ ਕਾ ਕੈਮ ਕੈਰ ਕੋ ਇਹ ਤਿਅਮ ਤੋਂ।  
 ਕੋ ਪਾਈਮ ਕਾਈਰ ਕਾ ਪਾਈ ਅਮਮਾ ਤੋਂ ਖੇਤਰ ਵਿਚੋਂ ਕੈਮੋ ਕਾਈਰ ਤੋਂ।  
 ਕੋ ਕੈਮੋ ਪਾਈਮ ਕਾਈਰ ਕਾ ਕੈਮ ਕੈਰ ਤੋਂ ਅਤੇ ਪਾਈ ਪਾਈਮ  
 ਪਾਈ ਕਾ ਕੈਮੋ ਕੋ ਕੈਮੋ ਕਾਈਰ ਕਾਈਰ ਤੋਂ ਪ੍ਰਤਿਮ ਕੈਮੋ ਕੋ

Amardip Kaur  
 ਸਰਪੰਚ  
 ਗਰਾਮ ਪੰਚਾਇਤ  
 ਨਰੈਣਗੜ੍ਹ (ਫ਼ਰੀਦਕੋਟ)

*[Signature]*  
 95305  
 10289

*[Signature]*  
 ਪੀ. ਸਰੋਤ  
 97792  
 02329



दिनांक

कर्म नाम

कर्म से पूरा कीता गिआ

काम जो पूरा किया गया

पाइडा रीडा काहे सिंगे लिकिया काया है कि  
 423/इमरतीम इहे मपडे खंड हैड पाहीया  
 मकरही गडी मर 330 मर मपडे खंड/कि  
 धार हे पूया हैड इवडिमि काया है। मडे पाहीया  
 राहीर मपडे खंड है मजे सिंगे मारी मर  
 कासिबी काया हैड की पाही मरी से पाहीया  
 रीम मजे मर 20 लिडा काया है। ड। है  
 मर 20 मरी रीडा मर 20 री पाइडा रीडा  
 काहे ड। है 423 मर 20 मरी रीडा री पाइडा  
 रीडा काया है।

जबल मडे पंचा इहे मर 20 मर  
 लिडा मर 20 पइ मर 20 मर मर मर मर  
 पाइ रीडा काया है मर 20 मर मर

मर 20 मर मर री मरी मर 20 मर  
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Amandeep Kaur  
 मर 20  
 मर 20 पंचायत  
 मर 20 (इलीकट)

Mandeep Kaur

मर 20 मर

मर 20 मर